

(h) The present resource mobilisation capacity of CIL is the aggregate of such capacities of the profit making subsidiary companies of CIL. On merger, the adverse financials of the merged losing units will lead to lowering of the credit rating of CIL leading to reduction of its aggregate resource mobilisation capacity from the market. With the reduction of its resource mobilisation capacity, the composite growth of CIL both in terms of production and profitability is bound to suffer weakening thereby the overall financial health of the merged company.

Proposal for investment in Singareni Coalfields

2643. SHRI GURUDAS DAS GUPTA : Will the Minister of COAL be pleased to state:

(a) whether Government agreed to the proposal of Andhra Government for investment in Singareni Coalfields on the basis of Andhra Pradesh Government investing Rs. 450 crores;

(b) whether it is a fact that the proposed expansion has been held up because of the delay in sanction by Government; and

(c) whether Government will expedite sanction for the expansion of Singareni Coalfields?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) to (c) In September, 1998, the Government of Andhra Pradesh intimated that the State Government would be able to invest Rs. 268.03 crores in Singareni Collieries Company Limited (SCCL) during the IX Plan period provided the Government of India waive the outstanding interest of Rs. 663.34 crores due from SCCL which had accrued during the VIII Plan period on the loans from Government of India. On receipt of the offer from the State Government about investment of Rs. 268.03 crores in SCCL in the IX Plan period, a restructuring package including revision of the equity-debt structure of SCCL and

the request of the State Government for waiver of the outstanding interest was drawn up. It is expected that if the restructuring package is implemented, the production capacity of SCCL will be improved during the IX and X Plan period. The restructuring package is under consideration of the Government.

Fraud cases against Officers in NCL

2644. SHRI ABANI ROY: Will the Minister of COAL be pleased to state:

(a) whether some officers in Northern Coalfields Limited who were found involved in fraud cases have been further rewarded with prime postings in North Eastern Coalfields;

(b) if so, the details thereof;

(c) the details of guidelines of CVC about the allotment of seats for those officers against whom CVC has imposed major penalty; and

(d) Government's comments on the transparency in such cases?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) and (b) No, Sir. However, due to administrative reasons, one of the board level officers of Northern Coalfields Limited has been posted to Gauhati to look after the affairs of North Eastern Coalfields.

(c) The Central Vigilance Commission being an advisory body, do not impose any penalty on an employee of the Central Government or the PSU. However, guidelines exist for non-posting of officers of doubtful integrity in identified, sensitive posts.

(d) The Central Government, in effecting transfers, follows the laid down, transparent, guidelines and also considers administrative grounds/reasons.

कोयला खनन क्षेत्रों में पर्यावरण संतुलन

2645. श्री शिबु सोरेन: क्या कोयला मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि कोल इंडिया लि० कोयला खनन क्षेत्रों में पर्यावरण संतुलन बनाए रखने के लिए वृक्षारोपण कार्यक्रम चलाता है;

(ख) यदि हां, तो तत्संबंधी ब्यौर क्या है;

(ग) क्या यह सच है कि वृक्षारोपण कार्यक्रम के कार्यान्वयन के लिए स्थानीय विस्थापितों की अवहेलना करते हुए बाहरी एजेंसियों को इसका ठेका दिया जाता है;

(घ) यदि हां, तो इसके क्या कारण हैं; और

(ङ) यदि नहीं, तो स्थानीय विस्थापितों को दी जा रही प्राथमिकताओं का ब्यौर क्या है?

कोयला मंत्रालय के राज्य मंत्री (श्री दिलीप राय): (क) जी, हां।

(ख) वृक्षारोपण कार्यक्रम के अंतर्गत, पिछले तीन वर्षों में कोल इंडिया लि० और उसकी अनुषंगी कंपनियों ने निम्नानुसार पेड़ रोपे:—

1995-96 — 75.05 लाख

1996-97 — 79.92 लाख

1997-98 — 76.28 लाख

(ग) वृक्षारोपण, मुख्यतः केन्द्र/राज्य सरकार के अधिकारियों के माध्यम से किए जा रहे हैं, जो इस कार्य के लिए स्थानीय व्यक्तियों को नियोजित करते हैं।

(घ) और (ङ) उपर्युक्त भाग (ग) के उत्तर को दृष्टिगत करते हुए प्रश्न ही नहीं उठता है।

कोल इंडिया लि० द्वारा वृक्षारोपण

2646. श्री शिबु सोरेन: क्या कोयला मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि कोल इंडिया लि० द्वारा पर्यावरण में सुधार के लिए बड़े पैमाने पर वृक्षारोपण किया जाता है;

(ख) यदि हां, तो गत तीन वर्षों का वर्ष-वार ब्यौर क्या है;

(ग) क्या यह सच है कि कोयला खनन क्षेत्र में पर्यावरण में सुधार के लिए लगाए गए वृक्षों में यूकिलिएस के वृक्षों का प्रतिशत अधिक है जबकि फलदार वृक्षों की अवहेलना की जाती है;

(घ) क्या सरकार को इस बात की जानकारी है कि कैल्किलिबे और वनस्पतिशास्त्रियों ने यूकिलिएस के वृक्ष को "कैसर" और "दमा" जैसे रोगों को बढ़ावा देने वाला घोषित किया है; और

(ङ) यदि हां, तो उसके क्या कारण हैं?

कोयला मंत्रालय के राज्य मंत्री (श्री दिलीप राय): (क) जी, हां।

(ख) वृक्षारोपण कार्यक्रम के अंतर्गत कोल इंडिया लि० और उसकी अनुषंगी कंपनियों द्वारा पिछले तीन वर्षों के दौरान रोपे गए वृक्षों का ब्यौर नीचे दर्शाया गया है:—

1995-96 — 75.05 लाख

1996-97 — 79.92 लाख

1997-98 — 76.28 लाख

(ग) जी, नहीं।

(घ) और (ङ) कोयला मंत्रालय को निश्चयात्मक वैज्ञानिक अध्ययन संबंधी इस तथ्य के बारे में कोई जानकारी नहीं है कि यूकिलिएस के वृक्ष "कैसर" और "दमा" जैसे रोगों को बढ़ावा देने वाले हैं।

Target of Coal production

2647. DR. Y. LAKSHMI PRASAD: Will the Minister of COAL be pleased to state:

(a) whether Government have fixed any target of coal production during 1998-99 and 1999-2000;

(b) if so, the details thereof;

(c) the steps proposed to be taken to achieve the set target; and

(d) whether private participation in the coal sector is being considered in view of low production?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) Yes, Sir.

(b) The target fixed for coal production in the country during the years 1998-99 and 1999-2000 are as under:

(In million tonnes)

Year	Target of coal production
1998-99	306.50
1999-2000	308.70

(c) Steps taken to achieve the target of production *inter-alia* include opening of